

**GOVERNMENT OF INDIA  
MINISTRY OF PETROLEUM AND NATURAL GAS**

RAJYA SABHA  
UNSTARRED QUESTION NO.2689  
TO BE ANSWERED ON 11<sup>th</sup> AUGUST, 2021

**Audit in HPCL**

**2689 # Ch. Sukhram Singh Yadav:  
Shri Vishambhar Prasad Nishad:  
Smt. Chhaya Verma:  
Smt. Sampatiya Uikey:**

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether CAG audit or an internal audit of the company of the Delhi Coordination office of Hindustan Petroleum Corporation Limited (HPCL) located in Delhi has been conducted ; and
- (b) if so, the details thereof for the last three years?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS  
(SHRI RAMESWAR TELI)**

(a)&(b) Hindustan Petroleum Corporation Limited (HPCL) has informed that Delhi Coordination Office (DCO) is a small set up for liaisoning and coordination without any commercial activities and DCO is attached to North Zone Office for their administrative requirements related to purchase, disbursement etc. Internal Audit Department undertakes the Audit of North Zone Office every six months.

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